Annexure-5 Name of the corporate debtor: Trump Impex Private Limited; Date of commencement of liquidation: 21/03/2023 (Order intimation revceived on 24/04/2023); List of stakeholders as on: 22nd July, 2024

a 1														
SI.	Details of Claimant		Details of claim received		Details of claim admitted					Amount	Amount of	Amount	Amount of	Remarks
No.	Department	Government	Date of	Amount	Amount of	Nature of	Amount	Whether	% share in total	of	any mutual	of claim	claim under	, if any
			receipt	claimed	claim	claim	covered	lien /	amount of claims	continge	dues, that may	rejected	verification	
			-		admitted		by lien or	attachm	admitted	nt claim	be set off			
							attachme	ent						
1	Income Tax Department	Income Tax	24/05/2023	172,551	172,551	Tax Dues	-	-	-	-	-	-	-	-
	Department of State Tax													
						Tax Dues,								
						Interest &								
2		MVAT	13/06/2023	22,750,262	22,750,262	penalty	-	-	-	-	-	-	-	-
						Inelegible								
3	Goods and Services Tax	GST	8/11/2023	507,443,986	507,443,986	ITC	-	-	-	-	-	-	-	-
	Total			530,366,799	530,366,799				-					

List of operational creditors (Government Dues)